

No.**GOB(I) 39(2)/2024**

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: **21<sup>ST</sup> SEPTEMBER 2024**

**NOTIFICATION**

The following DISTRICT JUDGES (SELECTION GRADE) are granted functional promotion as **DISTRICT JUDGES (SUPER TIME SCALE)** in the pay scale of Rs.199100-224100 with effect from the dates mentioned against their names, in terms of the Government Order Nos.LAW 26 LAC 2005 dated 22.04.2006, LAW-LCE/214/2022 dated 29.10.2022, DPAR 52 SHC 2023 dated 02.02.2024 and Corrigendum No.DPAR 52 SHC 2023 dated 28.02.2024:

<b>Sl. No.</b>	<b>Name of the District Judge (Selection Grade) Sri /Smt.</b>	<b>Date of grant of functional promotion as District Judge (Super Time Scale)</b>
<b>1</b>	<b>2</b>	<b>3</b>
1.	D.S. Vijaya Kumar	27.08.2023
2.	Brungesh M.	03.09.2023
3.	Bannikatti Hanumanthappa R.	26.08.2023
4.	Manjunath Nayak	24.08.2023
5.	Ravindra Hegde	26.08.2023
6.	Saraswati Vishnu Kosandar	09.09.2023
7.	Narahari Prabhakar Marathe	31.08.2023
8.	B. Jayantha Kumar	27.08.2023
9.	M. Chandrashekar Reddy	25.08.2023
10.	S. Nagashree	24.08.2023
11.	C. Chandrashekhar	31.08.2023
12.	Chandrashekhar Margur (Retired)	24.08.2023
13.	G.A. Manjunatha	27.08.2023
14.	H.R. Radha	24.08.2023
15.	K.C. Sadanandswamy @ Sadanandswamy Kabbinkanthimath	24.08.2023

<b>1</b>	<b>2</b>	<b>3</b>
16.	Ron Vasudev	27.08.2023
17.	M. Jagadeeswara	31.08.2023
18.	Kudavakkaliger Mahadevappa Gangappa (Retired)	29.08.2023
19.	Kiran Siddappa Gangannavar	27.08.2023
20.	Hosamani Pundalik	01.09.2023
21.	Hemavathi	01.09.2023
22.	Mahavarkar D. Gulzarlal	01.09.2023
23.	Biradar Devendrappa N.	27.09.2023
24.	Kasanappa Naik	27.09.2023
25.	S. Gopalappa	01.10.2023
26.	Vela Damodar Khoday	01.11.2023
27.	G.L. Lakshminarayana	01.02.2024
28.	Prabhavathi G.	01.06.2024
29.	Nagaveni	01.06.2024
30.	Pavanesh D.	01.07.2024
31.	Marulasiddaradhya H.J.	01.07.2024
32.	Santhosh Gajanan Bhat	01.07.2024
33.	Hareesha A.	01.07.2024
34.	Sudindranath S.	27.07.2024
35.	Parameshwara Prasanna B.	01.08.2024

BY ORDER OF THE HIGH COURT,

Sd/-  
(K.S. BHARATH KUMAR)  
REGISTRAR GENERAL

To:

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer, High Court of Karnataka, Bengaluru.

**Copy for information and necessary action to:-**

1. Sri. D.S. Vijaya Kumar, Prl. District & Sessions Judge, U.K. Karwar.
2. Sri. Brungesh M., Prl. District and Sessions Judge, Mandya.
3. Sri. Bannikatti Hanumanthappa R., Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru.
4. Sri. Manjunath Nayak, Prl. District & Sessions Judge, Shivamogga.
5. Sri. Ravindra Hegde, Prl. District and Sessions Judge, Mysuru.
6. Smt. Saraswati Vishnu Kosandar, Registrar (Vigilance), High Court of Karnataka, Bengaluru.
7. Sri. Narahari Prabhakar Marathe, District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru.
8. Sri. B. Jayantha Kumar, Prl. District and Sessions Judge, Tumakuru.
9. Sri. M. Chandrashekar Reddy, Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru.
10. Smt. S. Nagashree, Prl. District and Sessions Judge, Kalaburagi.
11. Sri. C. Chandrashekhar, Prl. District and Sessions Judge, Koppal.
12. Sri. G.A. Manjunatha, Prl. District and Sessions Judge, Kolar.
13. Smt. H.R. Radha, Director, Karnataka Mediation Centre, Bengaluru.
14. Sri. K.C. Sadanandswamy @ Sadanandswamy Kabbinakanthimath, Prl. District and Sessions Judge, Haveri.
15. Sri. Ron Vasudev, Prl. District and Sessions Judge, Chitradurga.
16. Sri. M. Jagadeeswara, Presiding Officer, Industrial Tribunal, Bengaluru.
17. Sri. Kiran Siddappa Gangannavar, Prl. District and Sessions Judge, Udupi.
18. Sri. Hosamani Pundalik, Prl. District and Sessions Judge, Kodagu-Madikeri.
19. The Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru – *with a request to serve a copy of this notification to the Officers concerned.*

20. Sri. Kasanappa Naik, Secretary to Hon'ble the Chief Justice, High Court of Karnataka, Bengaluru.
21. Sri. Pavanesh D., District Judge, OOD, Registrar, Hon'ble Supreme Court of India, New Delhi.
22. The Prl. City Civil and Sessions Judge, Bengaluru City – *with a request to serve a copy of this notification to the Officers concerned.*
23. The Prl. District and Sessions Judge – Bengaluru Rural District /Chikkaballapura/Dharwad/Haveri/Ramanagara/Shivamogga – *with a request to serve a copy of this notification to the Officer/s concerned.*
24. The Prl. District and Sessions Judge – Bagalkot/Ballari/Belagavi/Bidar/Chamarajanagar/Chikkamagaluru/D.K. Mangaluru/Davanagere/Gadag/Hassan/Raichur/Vijayapura/Yadgir.
25. Sri. Chandrashekhar Margur, District Judge (Retired), Heblkar Plot, Behind H.P. Gas Godown, Sainagar Cross, Sadhanakere, D.R. Bendrenagar, Dharwad – 580 008.
26. Sri. Kudavakkaliger Mahadevappa Gangappa, District Judge (Retired), Dundi Oni, Hosayallapur, Dharwad – 580 001.
27. The Accountant General (A & E) in Karnataka, Bengaluru.
28. The A.R.(S.S.)-cum-PPS to Hon'ble the Chief Justice.
29. All the Private Secretaries to the Hon'ble Judges.
30. The Registrar General / Registrar (Vigilance) / Secretary to Hon'ble the Chief Justice / Registrar (Recruitment) / Registrar (Statistics and Review) / Registrar (Judicial) / Registrar (Protocol & Hospitality) / Registrar (Computers) / Registrar (Infrastructure & Maintenance) / Registrar (Administration).
31. The Director, Karnataka Judicial Academy, Bengaluru.
32. The Prl. Judge, Family Court, Bengaluru.
33. The Chief Judge, Court of Small Causes, Bengaluru.
34. The Presiding Officer, Labour Court, Bengaluru.
35. The Registrar, Karnataka Appellate Tribunal, M.S. Building, Bengaluru.
36. The Presiding Officer, Karnataka State Transport Appellate Tribunal, Bengaluru.
37. The Additional Registrar General/Additional Registrar (Judicial), High Court of Karnataka, Dharwad and Kalaburagi Benches.

38. The Central Project Co-ordinator of this office, with a request to web-host the same on the official website of the High Court of Karnataka.
39. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
40. The Prl. Secretary to Government of Karnataka, Department of Law, Justice & Human Rights, Vidhana Soudha, Bengaluru.
41. The Prl. Secretary to Government, DPAR, Vidhana Soudha, Bengaluru.
42. The Section Officers of GOB-II/HVC/R&SB/HCL/HCB/DJA/A&IB/HRMS Branches of this office.
43. Office copy.